

संसद् कार्य तथा पोत परिवहन और परिवहन
मंत्रालय में उपमंत्री (सरदार इकबाल सिंह) :
(क) और (ख) आपेक्षित सूचना राज्य
सरकारों से एकत्रित की जा रही है और प्राप्त
होने पर उसे सभा हल पर रख दिया जाएगा ।

[THE DEPUTY MINISTER IN THE
MINISTRY OF PARLIAMENTARY AFF-
AIRS AND IN THE MINISTRY OF SHIPP-
ING AND TRANSPORT (SARDAR IQBAL
SINGH): (a) and (b) The information required
is being collected from the State Governments
and will be laid on the Table of the Sabha, when
received.]

DAMAGE TO PARADEEP PORT

1241. SHRI IHARAM CHAND JAIN: Will the Minister of PARLIAMENTARY AFFAIRS AND TRANSPORT AND SHIPPING be pleased to state :

(a) whether Government's attention has been drawn to a news item published in "Hindustan Times" on the 19th November, 1970 regarding damage caused to Paradeep Port ;

(b) if so, the extent to which the export traffic through this port is likely to be effected by the damage ; and

(c) the details of the damage and the time likely to be taken to repair the same ?

THE DEPUTY MINISTER IN THE
MINISTRY OF PARLIAMENTARY AFF-
AIRS AND SHIPPING AND TRANSPORT
(SARDAR IQBAL SINGH) : (a) Paradeep Port
Trust has intimated Government of the cyclone which affected the area on the 12th November, 1970.

(b) Export traffic through Paradeep Port is not affected by the cyclone.

(c) The Port Trust has intimated that damages to some portions of lagoon slopes of the southern breakwater including slipping of boulders, scours etc. have occurred. Emergent repairs have already been taken up by the Port Trust and are expected to be completed soon.

PERMISSION TO ISSUE BONUS SHARES 1242.
SHRI URA KESARI DEO : Will the Minister of FINANCE be pleased to state : (a) how many applications have been received by Government from Joint Stock Companies during the last 18 months for permission to issue Bonus Shares ;

[] English translation

(b) the names of such companies and the respective amounts of bonus issues ;

(c) how many applications are still pending with Government and how many of them are (i) 2 months old or less (ii) 2 to 4 months old ; (iii) more than 4 months old ; and

(d) the reasons for slow disposal of applications ?

THE MINISTER OF REVENUE AND
EXPENDITURE IN THE MINISTRY OF
FINANCE (SHRI VIDYA CHARAN
SHUKLA) : (a) Number of applications
received for permission to issue bonus shares
during last 18 months viz, from 1st June 1969
to 30th November, 1970 is 521.

(b) The information is given in the list attached. [See Appendix LXXIV, Annexure No. 78.]

(c) 69 applications for permission to issue bonus shares are pending with the Government. The duration of their pendency is as follows :—

Less than 2 months old	..	22
2 to 4 months old	..	17
More than 4 months old	..	30

(d) The main reasons for the pendency of cases are : (a) Companies have not furnished all the relevant information, (b) Companies have been asked to give further clarifications to certain information already furnished, (c) Companies have to comply with certain formalities such as securing approval of general body of the shareholders, for issue of bonus shares.

MINISTRY'S CIRCULAR ON SCRIPT FOR

SINDHI LANGUAGE 1243. SHRI
JAI RAMDAS DAULAT RAM : Will the
Minister of EDUCATION AND YOUTH
SERVICES be pleased to refer to the answer to
part (c) of Unstarred Question No. 748 given in
the Rajya Sabha on the 24th November, 1970
and state :

(a) whether the fresh copy of the circular of the Ministry dated the 10th January, 1951 relating to the question of the scripts for the Sindhi language has by now been sent to the State Govts.;

(b) whether Government will place on the Table of the House a copy of the covering letter accompanying the fresh circular ; and

(c) whether Government will also place on the Table of the House a copy of the earlier circular letter No. F.14-14/49 dated the 9th March, 1950 on the same subject which has been mentioned in the above circular of 10th January, 1951 ?